NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 20/BB/ 2018	-	For compliance	241-242	M/s Girish Jayantilal Porwal Vs M/s Siddmed Ethealth Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
¥	SANDESH . S. LAHOTI	PETITIONER	<u> </u>
	[8867446863]		Blank

ORDER

Representative of PCS is present. He has filed memo stating that objections have been complied. He requested adjournment till 26.02.2018. Hence, matter is ordered to be listed on 26.02.2018.

Member (T)

Member (J)